

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(23)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/7/2016
NAME OF THE PETITIONER(S) : Shri. Kuberan N. & 3 Others
NAME OF THE RESPONDENT(S) : Srivari Mutual Benefit Finance Limited & 7 Others
UNDER SECTION : 634A

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|-------------|-----------|
|-------|-------------------|-------------|-----------|

REPRESENTATION FOR WHOM

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|----|---------------------------------|----------------------------|---------|
| 1 | D. CHANDRA GUPTA. | Counsel for 7th respondent | D. Ch |
| 2 | Sai Vilas M Kumar Balchurn | Counsel for R1 - R5 | Sai Vil |
| 3. | Akhil Jain for T. J. Bhaskar | Counsel for Petitioner | Akhil |

ORDER

Counsel for Petitioner present. Counsels for R1 to R5 and for R7 present. No representation on behalf of R6. Counsel for the Petitioner is directed to send private notice to R6 after verification of the records. Put up on **14.11.2017 at 10.30 A.M.**

-Sd/-
MEMBER (TECHNICAL)
ghk

-Sd/-
MEMBER (JUDICIAL)